

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2824
ANSWERED ON:13.03.2000
LPG AGENCIES TO SCS/STS IN ANDHRA PRADESH
ALE NARENDRA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the percentage of LPG agencies allotted to SCs/STs out of the total agencies allotted in Andhra Pradesh during the past three years;
- (b): whether the Government propose to allocate LPG agencies to the SCs/STs in the State in the near future;
- (c): if so, the details thereof; and
- (d): if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): As per the existing policy 25% dealerships/distributorships are reserved for SC/ST category. During the years 1997-98, 1998-99 and 1999 - 2000 (April-January), a total of 27 retail outlets were allotted in Andhra Pradesh. 8 out of the above were allotted to SC/ST category. Further in addition to the locations pending from the previous Marketing Plan 31 more retail outlet dealerships have been earmarked in favour of SC/ST category in Andhra Pradesh in the Marketing Plan 1996-98.